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Memorandum submitted to Prime Minister

2130. SHRI KALRAJ MISHRA: SHRI SYED SHAHABU-DDIN:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether is a fact that a memorandum was submitted to her on 31st July, 1981 at Hotel Carlyle, New York, during her visit to the United States, at her meeting with the leaders of the Indian community by the Consultative Committee of Indian Muslims on the problem of the Muslim community in India;
- (b) if so, the suggestions and denvide made in the memorandum;
- (c) what is the stand taken by Government thereon; and
- (d) whether any reply has been sent to the Consulative Committee of Indian Muslims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATA-SUBBAIAH): (a) and (b) A copy of the memorandum addressed to the Prime Minister by the Consulative Committee of Indian Muslim (CCIM) has been received suggesting varoius steps such as intelligence arrangements, administrative measures, regulation and numbering of processions representation in services etc. for maintaining communal harmony.

(c) and (d) The Government have already sent detailed guidelines about prevention and control of communal disturbances to all the State Governments and U.Ts. in October, 1980. Covering all possible aspects requiring attention.

Proposed Atomic Energy regulatory Board

- SHRI 2131 BG**PATTANA** YAK: Will the PRIME MINISTER ba pleased to state:
- (a) whether Govt, ts considering a proposal to set up an independent "Atomic Energy Regulatory Board";
- (b) whether the Board is being constituted on the lines of the Nu-clear Regulatory Commission of U.S.A.; and
- (c) what would be the main functions of that Board³

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI):

- (a) The creation of an Atomic Euevgy Regulatory Board is und^r consideration of the Govt.
- (b) No, Sir, as N.R.G. in the U.S.A.also regulates expirts of nuclear products and equipment.
- (c) The main function of the proposed Atomic Energy Regulatory Board will be to carry out the regulatory and safety functions envisaged for the Centra' Qovt. under the Atomic Energy Act of 1962.

Supply of Enriched Uranium

- BHUVNESH 2132. SHRI CHATURVEDI: Will the PRIME MINISTER be pleased to state:
- (a) whether Govt, of India are trying to get supply of enriched uranium from some other countries;
- (b) whether Govt, of India have approached China for the purpose; and
 - (c) if so, with what results?